

NATIONAL COMPANY LAW TRIBUNAL
CUTTACK BENCH
COURT No. 1

ITEM No. 108
CP (IB) No. 3/CB/2024

Proceedings under Section 9 IBC

IN THE MATTER OF:

Apex Exports

.....Applicant

V/S

SSAB Energy and Minerals Ltd.

....Respondent

Order delivered on 25/06/2024

Coram:

Dr. N.V. Ramakrishna Badarinath, Hon'ble Member(J)

Shri Charan Singh, Hon'ble Member(T)

PRESENT:

For the Applicants

Mr. Vasu Goyal, Adv.

Mr. Arjun Sanjay Adv.

For the Respondent

CS, Mr. Gopinath Nayak

ORDER

Ld. Counsel Mr. Vasu Goyal appeared for the Operational Creditor. Ld. Authorized Representative CS, Mr. Gopinath Nayak appeared for the Corporate Debtor. Ld. counsel for the Corporate Debtor submitted that hardcopy of the reply has been filed on 11.03.2024. Hence, list the matter for hearing on 09.08.2024.

SD/-

Charan Singh
Member (Technical)

SD/-

Dr. N.V. Ramakrishna Badarinath
Member (Judicial)